

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

ORIGINAL APPLICATION NUMBER 722 OF 1999

ALLAHABAD, THIS THE 25th DAY OF JANUARY, 2005

HON'BLE MR. JUSTICE P. SHANMUGAM, VICE-CHAIRMAN
HON'BLE MR. S. C. CHAUBE, MEMBER (A)

1. Shri B.S. Chauhan
s/o Late Shri Shyam Singh Chauhan,
r/o Basant Cottage,
(Behind Naaz Hotel),
Kulri, Mussurie (U.P.) 248 179.

2. Shri C. S. Rawat,
S/o Shri G.S. Rawat
r/o 13/1, Con Depot,
Landour, Mussurie (U.P.).

.....Applicants

(By Advocate : Shri K.P.Singh)

V E R S U S

1. Union of India through Secretary,
Ministry of Defence,,
Defence R & D Organisation,
Directorate of Personnel,
New Delhi.

2. Director, Institute of Technology Management,
Landour Cantt. Mussurie (U.P.)

3. Shri O.P. Nijhawan, Director IRDE,
Dehradun U.P.

.....Respondents

(By Advocate : Shri P. Mathur)

O R D E R

By Hon'ble Mr. Justice P. Shanmugam, V.C.

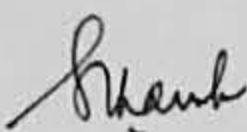
Both the applicants seek for promotion to the
Post of Sr. Store Supt. and Store Supt. respectively
w.e.f. October 1992 with all consequential benefits.



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* Corrected vide order of date 20-8-2009
passed on MK (Cant) No 60/2005 - allowed today. A.K. J.P. 20/8/09
M. J. J. P. 20/8/09

2. Learned standing counsel for the respondents submits that they could not be considered for promotion due to the pendency of departmental proceedings and that ^{now} ~~though~~ they have retired. ^{According to him} ~~Since~~ they will be considered for notional promotion in as much as the charges have been dropped. The said statement of counsel for the respondents is recorded. Therefore, a direction is given to the respondents to consider for grant of notional promotion ^{The applicants} as prayed for by them w.e.f. ^{On - April 15, 1996 - on 15-4-96} ~~October 1992~~ with all consequential benefits. Pay and pensionary benefits will be re-fixed notionally for the promoted post w.e.f. ^{On April 15, 1996} ~~October 1992~~. The O.A. is disposed off accordingly, No order as to costs.


Member (A)


Vice-Chairman

shukla/-

* Corrected vide order of date allowing H.M. 3904/09 today. A.K. J.P. 12/10/09
M. J. J. P. 12/10/09